

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

P E T I T I O N F O R S P E C I A L L E A V E T O A P P E A L (C) NO. 2848/ 2006

S T A T E O F R A J A S T H A N & O R S .

P e t i t i o n e r (s)

V E R S U S

J A G D I S H N A R A I N C H A T U R V E D I

R e s p o n d e n t (s)

(With appln(s) for exemption from filing O.T.,intervention,bringing on record the lrs. of deceased respondent and prayer for interim relief and office report)

- SL P(C) NO. 23661 of 2003
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 24062 of 2003
(W I T H P R A Y E R F O R I N T E R I M R E L I E F)
- SL P(C) NO. 24124- 24125 of 2003
(W I T H P R A Y E R F O R I N T E R I M R E L I E F)
- SL P(C) NO. 24750 / 2003
(W I T H P R A Y E R F O R I N T E R I M R E L I E F)
- SL P(C)NO. 214/2004
(W I T H A P P L N. F O R P E R M I S S I O N T O P L A C E A D D L. D O C U M E N T S O N R E C O R D)
- SL P(C) NO. 11767 of 2004
(W I T H O F F I C E R E P O R T)
- SL P(C) NO. 13421 of 2004
(W I T H O F F I C E R E P O R T)
- SL P(C) NO. 5617 of 2005
(W I T H O F F I C E R E P O R T)
- SL P(C) NO. 5654 of 2005
(W I T H A P P L N. F O R I M P L E A D I N G P A R T Y A N D W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5723 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5730 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5738 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5739 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5740 of 2005
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- SL P(C) NO. 5745 of 2005
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- SL P(C) NO. 5746 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5749 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5750 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5752 of 2005
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- SL P(C) NO. 5758 of 2005
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- SL P(C) NO. 5765 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
- SL P(C) NO. 5767 of 2005
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- SL P(C) NO. 5768 of 2005
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)

SL P(C) NO. 5770 of 2005
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 SL P(C) NO. 5773 of 2005
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 SL P(C) NO. 5774 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5776 of 2005
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 SL P(C) NO. 5779 of 2005
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 SL P(C) NO. 5781 of 2005
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 SL P(C) NO. 5782 of 2005
 (W I T H A P P L N. F O R E X E M P T I O N F R O M F I L I N G O . T . A N D W I T H
 P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5783 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5784 of 2005
 (W I T H A P P L N. F O R E X E M P T I O N F R O M F I L I N G C / C O F T H E I M P U G N E D
 J U D G M E N T A N D P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5787 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5788 of 2005
 ((W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5789 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F)
 SL P(C) NO. 5791 of 2005
 (With prayer for interim relief)

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SL P(C) NO. 5790 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5793 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5792 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5795 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)

SL P(C) NO. 5796 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5797 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5798 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5799 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5800 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5801 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5805 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5809 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5810 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5812 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5815 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5817 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5819 of 2005
 (W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
 SL P(C) NO. 5878 of 2005

(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 5 8 9 0 o f 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 5 9 4 0 o f 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 5 9 5 7 o f 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 5 9 7 6 o f 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 5 9 8 0 o f 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 5 9 8 3 o f 2 0 0 5

3

(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 5 9 8 4 o f 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 6 0 3 1 / 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 6 0 3 3 / 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 6 0 3 6 / 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F)
S L P (C) N O . 6 0 3 9 / 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)

S L P (C) N O . 5 9 8 5 / 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F)
S L P (C) N O . 1 1 8 5 4 / 2 0 0 5
(W I T H O F F I C E R E P O R T)
S L P (C) N O . 1 1 8 5 7 / 2 0 0 5
(W I T H O F F I C E R E P O R T)
S L P (C) N O . 1 1 8 5 6 / 2 0 0 5
(W I T H O F F I C E R E P O R T)
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(W I T H O F F I C E R E P O R T)
S L P (C) N O . 1 1 6 5 7 / 2 0 0 5
(W I T H P R A Y E R F O R I N T E R I M R E L I E F A N D O F F I C E R E P O R T)
S L P (C) N O . 1 4 0 3 0 / 2 0 0 5
(W I T H A P P L N . (S) F O R E X E M P T I O N F R O M F I L I N G O T A N D S U B S T I T U T I O N A N D
C / D E L A Y I N F I L I N G S U B S T I T U T I O N A P P L N . A N D O F F I C E R E P O R T)

WITH

S L P (C) N O . 1 4 3 8 9 / 2 0 0 5
(W I T H A P P L N . (S) F O R C / D E L A Y I N F I L I N G S L P A N D C / D E L A Y I N
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S L P (C) N O . 1 5 3 5 3 / 2 0 0 5
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S L P (C) N O . 1 7 8 9 5 / 2 0 0 5
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S L P (C) N O . 2 0 1 3 4 / 2 0 0 5

(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.20916 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.21761 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.21763 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
W I T H SLP(C)No.21765 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.21764 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.21762 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.22631 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.22625 /2005
(W I T H O F F I C E R E P O R T)

SLP(C)No.22754 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.21615 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.22951 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.22506- 22509 /2005
(W I T H AP P L N.(S) FOR EX E M P T I O N F R O M F I L I N G O T A N D O F F I C E R E P O R T)
SLP(C)No.23038 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.24344 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.24346 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.24347 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.24724 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.24725 /2005
(W I T H O F F I C E R E P O R T)
WITH

SLP(C)No.24909 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.24892 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.5131 /2005
SLP(C)No.6611 /2005
SLP(C)No.26907 /2004
SLP(C)No.26896 /2004
SLP(C)No.26895 /2004
SLP(C)No.5132 /2005

(W I T H AP P L N.(S) FOR C/ D E L A Y I N F I L I N G SLP AND O F F I C E R E P O R T)
SLP(C)No.5134 /2005
SLP(C)No.25624 /2005
(W I T H O F F I C E R E P O R T)
SLP(C)No.25651 /2005
(W I T H O F F I C E R E P O R T)

SLP(C)No.26002 /2005
(W I T H OFF IC E R E P O R T)
SLP(C)No.26512 /2005
(W I T H AP P L N.(S) FOR C/ D E L A Y IN FI L I N G SLP AND C/ D E L A Y IN
R E F I L I N G SLP AN D OFF I C E R E P O R T)
SLP(C)No.95 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.25684 /2005
(W I T H P R A Y E R FOR INT E R I M R E L I E F)
WITH
SLP(C)No.26211 /2005
(W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF I C E R E P O R T)
SLP(C)No.439/2006
(W I T H AP P L N.(S) FOR C/ D E L A Y IN FI L I N G SLP AND OFF IC E R E P O R T)
SLP(C)No.441/2006
(W I T H AP P L N.(S) FOR C/ D E L A Y IN FI L I N G SLP AND OFF IC E R E P O R T)

SLP(C)No.898/2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.895/2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.1687 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.1723 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.2354 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.2417 /2006
(W I T H AP P L N.(S) FOR C/ D E L A Y IN FI L I N G SLP AND OFF IC E R E P O R T)
SLP(C)No.2689 /2006
(W I T H AP P L N.(S) FOR C/ D E L A Y IN FI L I N G SLP AND OFF IC E R E P O R T)
SLP(C)No.1736 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.2111 /2006
(W I T H AP P L N.(S) FOR ACCE P T I N G EN G L I S H T R A N S L A T I O N AN D W I T H
P R A Y E R FOR INT E R I M R E L I E F AN D OFF I C E R E P O R T)
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SLP(C)No.4096 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.3773 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.3776 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.4298 /2006

(W I T H OFF IC E R E P O R T)
SLP(C)No.4097 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.4095 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.4740 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.5365 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.5366 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.5840 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.5841 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.5828 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.5821 /2006
(W I T H OFF IC E R E P O R T)

SLP(C)No.5830 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.5824 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.105/2005
WITH
T.P.(C)No.198/2006
(W I T H AP P L N.(S) FOR STAY AN D OFF I C E R E P O R T)

T.P.(C)No.195/2006
(W I T H AP P L N.(S) FOR STAY AN D OFF I C E R E P O R T)
T.P.(C)No.200/2006
(W I T H AP P L N.(S) FOR STAY AN D OFF I C E R E P O R T)
T.P.(C)No.196/2006
(W I T H AP P L N.(S) FOR STAY AN D OFF I C E R E P O R T)
SLP(C)No.6353 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.8041 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.6677 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.6982 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.7283 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.8517 /2006
(W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF I C E R E P O R T)
SLP(C)No.8620 /2006
(W I T H AP P L N.(S) FOR STAY AN D W I T H P R A Y E R FOR INT E R I M R E L I E F AN D
OFF IC E R E P O R T)
SLP(C)No.8632 /2006

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(W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF I C E R E P O R T)
SLP(C)No.8678 /2006
(W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF I C E R E P O R T)
WITH
SLP(C)No.9584 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.9289 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.10786 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.10787 /2006
(W I T H OFF IC E R E P O R T)
SLP(C)No.11225 /2006
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SLP(C)No.2575 /2007
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OFF IC E R E P O R T)
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WITH
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(W I T H OFF IC E R E P O R T)
W I T H SLP(C)No.4099 /2004
(W I T H P R A Y E R FOR INT E R I M R E L I E F AN D OFF I C E R E P O R T)

Date: 17/02 / 2 009 This Petition was called on for hearing today.

COR A M :

HON' B L E Dr. JUST IC E AR I J I T PAS A Y A T
HON' B L E M R. JUST I C E ASO K KU M A R GANGUL Y

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Mr. D. Bharat Kr, Adv.
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Mr. A.P. Sahay, Adv.
Mr. J.K. Bhati, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 24.2.2009.

Part- heard.

(Sonia Bhasin)
Sr.P.A.

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(Shashi Bala Vij)
Court Master